

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CP(IB) No.429/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>th</sup> October 2017, 10.30 A.M

Name of the Company	Kaushik Kumar Sinha -Vs- Abhijeet Ferrotech Ltd		
Under Section	8 & 9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

01

SAILENDRA KUMAR TIWARI

Corporate Debtor

*Saileendra Tiwari*  
10.10.17.

ORDER

No one is present from the petitioner's side. Ld. Counsel for the respondent is present.

Ld. Counsel for the respondent submits that talks for settlement is going on. In view of the submissions of the respondent the case is adjourned for 03/11/2017.

List on 03/11/2017.

*Sd/-*

(Jinan K.R.)  
Member (J)

*Sd/-*

(Vijai Pratap Singh)  
Member (J)